#### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2652 (To be answered on the 2<sup>nd</sup> August 2018)

### AIRPORTS UNDER UDAN SCHEME

2652.

SHRI R. DHRUVA NARAYANA SHRI SANJAY KAKA PATIL SHRI CHARANJEET SINGH RORI SHRI HARISH MEENA SHRI B.N. CHANDRAPPA

Will the Minister of CIVIL AVIATION नाम विमानन मंत्री

be pleased to state:-

(a) the number of airports of the country connected under UDAN scheme till date along with the number of airports yet to be connected, State/UT-wise;

(b) the section of people likely to be benefited under the said scheme in the country including Karnataka;

(c) whether air fares have been fixed for the passengers under the UDAN

scheme and if so, the details thereof:

(d) whether the Government proposes to frame any rules and regulations to start regular operations on the air routes being introduced under the UDAN scheme, if so, the details thereof;

(e) whether the Government proposes to invite proposals from the States for

this purpose, if so, the details thereof;

(f) whether the Government proposes to extend the purview of the UDAN scheme for international destinations also and permit foreign flight operators under this scheme and if so, the details thereof;

(g) the steps taken by the Government for connecting smaller cities and North Eastern Region of the country under UDAN scheme and the funds allocated

and utilised since the implementation of said scheme; and

(h) whether the Government has set any target to achieve under UDAN scheme, if so, the details thereof and connectivity provided to un-served and under-served airports of the country?

### ANSWER

Minister of State in the Ministry of CIVIL AVIATION वागर विस्तावन संभावत में अन्य मंत्री

(Shri Jayant Sinha)

(a): The status of operation from airports awarded under first and second round of bidding of Regional Connectivity Scheme (RCS)-UDAN is at Annexure-I.

(b): The Ministry of Civil Aviation launched RCS-UDAN (Ude Desh ka Aam Nagrik) scheme for providing connectivity to unserved and under-served airports of the country. The primary objective of RCS is to facilitate / stimulate regional air connectivity by making it affordable for common people

of the country.

(c): Ministry of Civil Aviation (MoCA) will target an indicative airfare of Rs. 2500 per passenger approximately, indexed to inflation, for a significant part of the capacity of the aircraft for a distance of 500kms to 600 kms. on RCS routes (equivalent to about one hour of flight). The cap for helicopters under RCS will be higher. The scheme will offer a flexible menu of options to the

interested scheduled airline operators.

(d): As per para 3.15.4.1 of RCS Scheme document version 2.0, Performance Guarantee submitted by the Selected Airline Operator shall be liable to encashment as per the terms and conditions of the Selected Airline Operator Agreement, if the Selected Airline Operator fails to ensure integrity of the scheduled flights on routes proposed under the Selected Airline Operator Agreement, i.e. it fails to operate at least 70% of the scheduled flights on routes proposed under the Selected Airline Operator Agreement in a specified period

(e): No Madam.

(f): Various states have approached the Government with plans to provide economic incentives for domestic operations to stimulate international flights from their state.

(g): Airports Authority of India, the Implementing Agency has conducted 2 rounds of bidding under RCS-UDAN and has awarded 27 proposals in first round of bidding uder RCS-UDAN and has awarded 88 proposals in second round of bidding under RCS-UDAN. The expenditure incurred for the development of unserved and underserved airports awarded in first and second round of bidding is at Annexure-II.

(h): RCS-UDAN is a demand driven scheme where airline operators undertake assessment of demand on particular routes and bids under the Scheme from time to time. The Scheme is valid for a period of 10 years.

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### RCS airports (unserved and underserved\*) awarded in first and second round of bidding under RCS-UDAN.

S.No.	Name of	Status	CNI		
0.140	Airport	Status	S.No.	Name of	
1.	Jagdalpur	Commenced	38.	Airport	N. I. C.
2.	Jamshedpur	Not Commenced		Jeypore	Not Commenced
3.	Cooch Behar	Not Commenced		Jharsuguda	Not Commenced
4.	Durgapur*	Not Commenced		Rourkela Utkela	Not Commenced
5.	Shillong*	Commenced	42.		Not Commenced
6.	Kullu*	Not Commenced		Burnpur	Not Commenced
7.	Shimla	Commenced	44.	Neyveli	Not Commenced
8.	Gwalior*	Commenced	45.	Mithapur	Not Commenced
9.	Adampur	Commenced	46.	Solapur	Not Commenced
10.	Bhatinda	Commenced		Darbhanga	Not Commenced
11.	Ludhiana	Commenced	47.	Bokaro	Not Commenced
12.			48.	Dumka	Not Commenced
h-	Pathankot	Commenced	49.	Passighat	Not Commenced
13.	Bikaner	Commenced	50.	Tezu	Not Commenced
14.	Jaisalmer	Commenced	51.	Jorhat*	Not Commenced
15.	Pantnagar*	Not Commenced	52.	Lilabari *	Not Commenced
16.	Agra*	Commenced	53.	Rupsi	Not Commenced
17.	Kanpur	Commenced	54.	Tezpur *	Commenced
18.	Kadapa*	Commenced	55.	Hissar	Not Commenced
19.	Mysore	Commenced	56.	Kargil	Not Commenced
20.	Vidyanagar	Commenced	57.	Kishangarh	Not Commenced
21.	Pondicherry*	Commenced	58.	Uterlai	Not Commenced
22.	Salem	Commenced	59.	Pithoragarh	Not Commenced
23.	Diu*	Commenced	60.	Aligarh	Not Commenced
24.	Bhavnagar*	Commenced	61.	Azamgarh	Not Commenced
25.	Jamnagar*	Commenced	62.	Bareilly	Not Commenced
26.	Kandla	Commenced	63.	Chitrakoot	Not Commenced
27.	Mundra	Commenced	64.	Pakyong	Not Commenced
28.	Porbandar*	Commenced	65.	Jhansi	Not Commenced
29.	Jalgaon	Commenced	66.	Moradabad	Not Commenced
30.	Kolhapur	Commenced	67.	Muirpur	Not Commenced
31.	Nanded	Commenced	68.	Shravasti	Not Commenced
32.	Ozar(Nasik),	Commenced	69.	Koppal	Not Commenced
33.	Allahabad*	Commenced	70.	Kannur	Not Commenced
34.	Hubli *	Commenced	71.	Tanjore	Not Commenced
35.	Ambikapur	Not Commenced	72.	Vellore	Not Commenced
	Bilaspur	Not Commenced	73.	Keshod	Not Commenced
	Raigarh	Not Commenced			Mot Commenced
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## Details of revival and development of RCS Airports

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